

(v) Additional relief:

Date from which relief is admissible	Scale of relief
From 1st August 1973	@5% of pension subject to a minimum of Rs. 5 p.m. and a maximum of Rs. 25/- p.m.5/-
From 1st January 1974	@10% of pension subject to a minimum of Rs. 10/- and a maximum of Rs. 50/- p.m.
From 1st April 1974	@15% of pension subject to a minimum of Rs. 15/- and a maximum of Rs. 75/- p.m.
From 1st October 1975	@25% of pension subject to a minimum of Rs. 25/- p.m. and a maximum of Rs. 125/- p.m.
From 1st April, 1977	@30% of pension subject to a minimum of Rs. 30/- and a maximum of Rs. 150/- p.m.
From 1st September 1977	@35% of pension subject to a minimum of Rs. 35/- p.m. and a maximum of Rs. 175/- p.m.
From 1st December, 1978	@40% of pension subject to a minimum of Rs. 40/- p.m. and a maximum of Rs. 200/- p.m.

(However, those who are in receipt of revised rates of pension consequent upon the merger of a portion of dearness allowance with pay for retirement benefits, are at present entitled to the maximum relief of 20 per cent of pension subject to a minimum of Rs. 20 per month and a maximum of Rs. 100 per month.)

Cooperative Canteens for Ex-Servicemen in Himachal Pradesh

179. PROF. NARAIN CHAND PARASHAR: Will the Minister of DEFENCE be pleased to state:

(a) the names of the places which have cooperative canteen for the supply of consumer goods at modest prices to the ex-servicemen in Himachal Pradesh;

(b) whether it is proposed to increase the number by opening new canteens in the far flung areas and increasing their number in cities; and

(c) if so, an outline of the programme or plan for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C.P.N. SINGH): (a) to (c). The required information is being collected from the State Government of Himachal Pradesh and will be laid on the table of the House as soon as it is received.

Cell for the Development of Hilly Areas

180. SHRI NARAIN CHAND: Will the PRIME MINISTER be pleased to state:

(a) whether separate cell for hilly areas was set up in the Planning Commission to promote the development of these areas;

(b) if so, the date on which the cell was set up and the composition of the cell along with the changes made in its composition since it was set up;

(c) a resume of the work done by the cell particularly the reports/publications etc. prepared by the cell;